

**Baryter Mine at Rajupalle in Cuddappah District (Andhra)**

1897. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to refer to reply given to Starred Question No. 386 on 22nd November 1957 and state:

(a) when the Baryter Mine at Rajupalle Village (Cuddappah District of Andhra Pradesh) was last inspected before September, 1957;

(b) if so, who inspected the mine; and

(c) what were his findings?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) The mining operations at the Baryter mine commenced only on the 23rd September, 1957. There was therefore no occasion for the Mines Inspectorate to inspect it before September 1957.

(b) and (c). Do not arise.

**Sindri Fertilizers and Chemicals Factory**

1898. **Shri P. L. Barupal:** Will the Minister of Commerce and Industry be pleased to state the number of graduate and non-matric apprentices being trained at Sindri Fertilizers and Chemicals Factory?

**The Minister of Commerce and Industry (Shri Morarji Desai):**  
Graduate Apprentices: 140

Trade Apprentices (Non-matric): 96

**Industries in Marathwada region of Bombay**

1899. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount invested on industries in the public and private sector in the Marathwada region of Bombay during the first year of the Second Five Year Plan; and

(b) the amount proposed to be invested during the remaining period of Second Five Year Plan?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) and (b). No statistics regarding investment in particular regions of States are maintained. The Second Five Year Plan of the Bombay State which includes the Marathwada region provides for an amount of Rs. 83.07 lakhs for the development of large and medium scale industries and Rs. 816.03 lakhs for the development of Village and Small Scale industries. The location of public sector projects is decided on several factors. While sanctioning new industrial schemes under the Industries (Development and Regulation) Act, 1951, along with several other factors such as the utility and technical soundness of the schemes, regional considerations are borne in mind and an endeavour is made to disperse industries to different regions on the basis of (i) availability of raw materials, (ii) supply of water and electric power, (iii) transport facilities, and (iv) proximity to consuming markets.

**Labour Officers**

1900. **Shri Ignace Beck:** Will the Minister of Labour and Employment be pleased to state:

(a) whether there were any vacancies in the posts of Labour Officers during the year 1956-57;

(b) if so, the number of posts advertised and the number of vacancies reserved for Scheduled Tribes;

(c) whether any Scheduled Tribes candidates were interviewed;

(d) if so, their number and the place they belonged to; and

(e) the result of the interview?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) 14 posts of Labour Officers were advertised by the Union Public Service Commission in October 1956 of which two were reserved for Scheduled Tribes. Our requirement was subsequently raised to 36 and out

of the 22 additional posts one more post was reserved for Scheduled Tribes.

(c) Yes.

(d) Six. Three came from Ranchi and one each from Palamau, Arrah and Hyderabad.

(e) Two Scheduled Tribes candidates have been selected.

#### चाय का उत्पादन

१९०१. श्री भक्त बर्दान : क्या बालिष्ठ्य तथा उद्योग मंत्री ५ दिसम्बर, १९५७ के तारांकित प्रश्न संख्या ८१८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के पांच पर्वतीय जिलों में से प्रत्येक में सन् १९५० से १९५६ तक प्रति वर्ष चाय का कुल कितना उत्पादन हुआ ;

(ख) प्रत्येक वर्ष प्रत्येक जिले में कितनी भूमि पर चाय की खेती की गई ;

(ग) प्रत्येक जिले में प्रति वर्ष चाय के बागानों व कारखानों की क्या संख्या रही; और

(घ) इस समय प्रत्येक जिले में प्रलग-प्रलग कितने चाय बागानों व कारखानों के मालिक विदेशी हैं ?

बालिष्ठ्य तथा उद्योग मंत्री (श्री मोरारजी देसाई) : (क) से (घ). एक विवरण सत्रा के पटल पर रक्ष दिया गया है। [वैश्विक परिस्थित ४, अनुसूच संख्या ८८]

#### Displaced persons in East Bengal

1902. Shri Halder: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Government have acquired several thousand acres of land from poor peasants

to rehabilitate refugees of East Bengal in some States; and

(b) if so, the steps Government have taken to rehabilitate those who will be homeless (refugees) again?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). No. If any particular case is brought to our notice necessary enquiries will be made.

#### Loan to Cottage and Small Scale Industries

1903. { Shri Daljit Singh:  
Shri Padam Dev:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received by the Himachal Pradesh Government for grant of loan to cottage and small scale industries under the State aid; and

(b) how many of these have been accepted?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 40 applications have been received during the current financial year.

(b) The applications are being scrutinised by the local administration.

#### Hemp Prices

1904. Shri Rameshwar Tanti: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that there is slump in hemp prices due to decline in external demand?

The Minister of Commerce and Industry (Shri Morarji Desai): Hemp production in the country is largely in the form of Sunn Hemp. Our exports of raw Hemp have been showing a steady increase during the recent years. Prices of Sunn Hemp in U.P. have declined during recent months while those in Andhra have been maintained.